

List of cases in which Electronic Service of process has taken place during the month of June 2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Vacant Court of District Judge, Commercial Court-01	CENTRAL	NIL				
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL				
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL				
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	CS COMM – 1778/21	ICICI BANK LTD V/S ISRAR AHMAD	DEEPAK KAUSHIK	15.06.2021	21.06.2021
			CS COMM – 1713/21	ICICI BANK LTD V/S RAVI KR SINGHAL	DEEPAK KAUSHIK	11.06.2021	21.06.2021
			CS COMM – 1716/21	ICICI BANK LTD V/S MUKESH KR	DEEPAK KAUSHIK	11.06.2021	21.06.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS COMM – 1710/21	ICICI BANK LTD V/S NAMAN SHARMA	DEEPAK KAUSHIK	10.06.2021	21.06.2021
			CS COMM – 1704/21	ICICI BANK LTD V/S ROHIT HOODA	DEEPAK KAUSHIK	10.06.2021	21.06.2021
			CS COMM – 1756/21	ICICI BANK LTD V/S AMANDEEP KAUR	DEEPAK KAUSHIK	14.06.2021	21.06.2021
			CS COMM – 1757/21	ICICI BANK LTD V/S AAKASH CHAUHAN	DEEPAK KAUSHIK	14.06.2021	21.06.2021
			CS COMM – 1668/21	ICICI BANK LTD V/S VIVEK SHARMA	PUNEET K BAHLLA	07.06.2021	25.06.2021
			CS COMM – 1671/21	ICICI BANK LTD V/S SHAMSHAD ALI	PUNEET K BAHLLA	07.06.2021	25.06.2021
			CS COMM – 1653/21	ICICI BANK LTD V/S BHAWNA GOEL	PUNEET K BAHLLA	05.06.2021	25.06.2021
			CS COMM – 1672/21	ICICI BANK LTD V/S KISHORE KR GAUTAM	PUNEET K BAHLLA	07.06.2021	25.06.2021
			CS COMM – 1669/21	ICICI BANK LTD V/S SHIVDEEP SINGH	PUNEET K BAHLLA	07.06.2021	25.06.2021
			CS COMM – 1675/21	ICICI BANK LTD V/S JITENDER	PUNEET K BAHLLA	07.06.2021	25.06.2021
			CS COMM – 1676/21	ICICI BANK LTD V/S SHIVDEEP RATHI	PUNEET K BAHLLA	07.06.2021	25.06.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS COMM – 1775/21	ICICI BANK LTD V/S SANDEEP	MANISH DIWAN	15.06.2021	28.06.2021
			CS COMM – 1715/21	ICICI BANK LTD V/S TASEENDIN	MANISH DIWAN	11.06.2021	28.06.2021
			CS COMM – 1714/21	ICICI BANK LTD V/S ZAFARUDDIN	MANISH DIWAN	11.06.2021	28.06.2021
			CS COMM – 1899/21	ICICI BANK LTD V/S CHITRANG ADALATWALE	SATISH KR	21.06.2021	28.06.2021
			CS COMM – 1898/21	ICICI BANK LTD V/S SHIVAM SHUKLA	MANISH DIWAN	21.06.2021	28.06.2021
			CS COMM – 1677/21	ICICI BANK LTD V/S SHRI BHAGWAN	PUNEET K BAHLLA	07.06.2021	28.06.2021
			CS COMM – 1673/21	ICICI BANK LTD V/S RAKESH MAVAI	PUNEET K BAHLLA	07.06.2021	28.06.2021
			CS COMM – 1376/21	AWFIS SPACE SOLUTIONS P LTD V/S VANSUN MEDIATECH P LTD	AMBAR QAMARUDDIN	09.04.2021	28.06.2021
			CS COMM – 1893/21	ICICI BANK LTD V/S SALIM	PUNEET K BAHLLA	21.06.2021	28.06.2021
			CS COMM – 1894/21	ICICI BANK LTD V/S SUNIL KR	PUNEET K BAHLLA	21.06.2021	28.06.2021
			CS COMM – 1895/21	ICICI BANK LTD V/S RADHEY SINGH	PUNEET K BAHLLA	21.06.2021	28.06.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL				
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	CS/COMM/245/2020	M/S MOREPEN LABORATORIES LTD VS M/S NUTRICA PUSTI HEALTHCARE LTD	SH. SRIJAN TIWARI	06.10.2020	28.06.2021
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/	M/S GREEN GENCO	MANJEET SINGH	15-06-2021	24-06-2021
			CS (COMM.)/	M/S ALGOJI ENTERPRISES PRIVATE LIMITED Vs RACHIT SETH	JATIN KAPOOR	16-06-2021	17-06-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS (COMM.)/	CANARA BANK Vs	RAJIV RANJAN I	26-04-2021	24-06-2021
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021
			CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021
			CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021
			CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021
			CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021
			CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021
			CS (COMM.) NO. 143/2021	IDEMITSU LUBE INDIA PVT LTD. VS. EMARALDS CARS PVT LTD.	-	26.03.2021	09.06.2021
			CS (COMM.) NO. 168/2021	M/S KBR HOSPITALITY PVT LTD. VS. NARENDER GOEL	-	06.04.2021	11.06.2021
			CS (COMM.) NO. 168/2021	M/S KBR HOSPITALITY PVT LTD. VS. NARENDER GOEL	-	06.04.2021	11.06.2021
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT LTD. VS. ASHOK KUMAR	-	07.06.2021	15.06.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT LTD. VS. ASHOK KUMAR	-	07.06.2021	15.06.2021
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT LTD. VS. ASHOK KUMAR	-	07.06.2021	15.06.2021
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT LTD. VS. ASHOK KUMAR	-	07.06.2021	15.06.2021
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT LTD. VS. ASHOK KUMAR	-	07.06.2021	15.06.2021
			CS (COMM.) NO. 150/2021	IMPERIAL AUTO INDUSTRIES LTD. VS. SKODA AUTO VOLKA WGEN INDIA PVT LTD.	-	27.03.2021	26.06.2021
			CS (COMM.) NO. 150/2021	IMPERIAL AUTO INDUSTRIES LTD. VS. SKODA AUTO VOLKA WGEN INDIA PVT LTD.	-	27.03.2021	26.06.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS (COMM.) NO. 150/2021	IMPERIAL AUTO INDUSTRIES LTD. VS. SKODA AUTO VOLKA WGEN INDIA PVT LTD.	-	27.03.2021	26.06.2021
			CS (COMM.) NO. 150/2021	IMPERIAL AUTO INDUSTRIES LTD. VS. SKODA AUTO VOLKA WGEN INDIA PVT LTD.	-	27.03.2021	26.06.2021
			CS (COMM.) NO. 150/2021	IMPERIAL AUTO INDUSTRIES LTD. VS. SKODA AUTO VOLKA WGEN INDIA PVT LTD.	-	27.03.2021	26.06.2021
			CS (COMM.) NO. 150/2021	IMPERIAL AUTO INDUSTRIES LTD. VS. SKODA AUTO VOLKA WGEN INDIA PVT LTD.	-	27.03.2021	26.06.2021
			OMP (COMM.) NO. 63/2021	M/S GREWAL RICE AND GENERAL MILLS AND ANR. VS. FOOD CORPOTATION OF INDIA AND ORS.	-	21.06.2021	26.06.2021
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02		NIL				
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI		NIL				

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS	Advocate	Date of Registration	Date of Electronic Service of Process
16	SH. SANJAY SHARMA-I	EAST	NIL					
17	Vacant Court of District Judge (Commercial Court)	NORTH-EAST	NIL					
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM) 237/2021	M/D GANESH CHANDRA VS LAKDHAN TELEMEDIA PVT LTD	CHANDER AGGARWAL		18.05.2021	21.06.2021
19	MS. SUKHVINDER KAUR		NIL					
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL					
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL					
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL					